

General and another Deputy Superintendent of Police, were caught in a trap while accepting a bribe. Cases have been registered against both the officers and investigation is in progress.

(c) No other case of this type among the officers of CBI is reported to have taken place during the last three years.

Proposals for Setting up of New Sugar Factories in Gujarat

1145. SHRI KASHIRAM RANA: Will the Minister of FOOD be pleased to state:

(a) the number of proposals received from Government of Gujarat for setting up of new sugar factories;

(b) the action taken by the Union Government in the matter; and

(c) when the proposals are likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c) After the issue of the Licensing Policy guidelines for the 7th Five Year Plan on 2-1-1987, 17 applications were received till 30-6-1991 for setting up of new sugar factories in the State of Gujarat, out of which 8 are still pending.

The licensing policy guidelines for sugar industry are presently being reviewed by the Government. These applications would be considered as per policy formulated after the aforesaid review.

[*Translation*]

Funds for On-Going Central Projects in Rajasthan

1146. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have taken a decision to change the priority order for completion of on-going central projects due to shortage of funds; and

(b) if so, the names of the projects of Rajasthan likely to be affected by this decision?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) No, Sir. Planning Commission has not taken any such decision.

(b) Does not arise.

Cement Factory in Dandala Ghat of Himachal Pradesh

1147. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether a cement factory is being set up in Dandala Ghat of Himachal Pradesh;

(b) whether any environment survey has been conducted in this area;

(c) whether State Government had sought permission from the Union Government for setting up the plant and whether Union Government had accorded its approval; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) M/s. Gujarat Ambuja Cements Limited are setting up a cement plant of one million tonnes capacity per annum at Darla Ghat, Tehsil Arki, District Solan in Himachal Pradesh for which a Letter of Intent was issued to the Company on 13-7-1990.

(b) The State Pollution Control Board has issued "No Objection Certificate" for setting up of the plant on the basis of environment impact studies.